

By E-Mail/Speed Post/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To :- Shri Vinod Kumar Chandak
District & Sessions Judge
Golaghat

Dated Guwahati, the 2022

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. letter No. DJ(G)/5503/2022 dated 25.05.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail Home Travel Concession (HTC) for the block period of 2022-2023 for the journey to your home town Tezpur w.e.f. the morning of 05.05.2022 till the morning of 06.06.2022 along with your family members, by the shortest possible route, as per existing Rules.

Yours faithfully

self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/3775-3777 /A. dated 31/5/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.

31/5/22
REGISTRAR (VIGILANCE)
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